

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition for Special Leave to Appeal (Civil) No.14488-14489/2010

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM YADAV

Respondent(s)

(With office report)

WITH SLP(C) NO. 14485-14486 of 2010

(With office report)

SLP(C) NO. 14492-14493 of 2010

(With office report)

Date: 13/07/2010

These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Rajeev K. Dubey, Adv.

Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr. Manohar Lal Sharma, Adv.

Mr. Izhar Ahmad, Adv.

Mr. Ranbir Singh Yadav, Adv.

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

Dasti service upon the unserved respondents in all concerned SLPs is allowed.

Served respondents may file counter affidavit.

Item No.97

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The learned counsel for respondent No.1 in SLP(C) No.14493/2010 wants to file appropriate application in view of his grievance regarding clubbing of his SLP with this group, he may file appropriate application.

List again on 31.8.2010.

(S.G. SHAH)
Registrar